

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

TUESDAY, THE NINETEENTH DAY OF NOVEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J. SREENIVAS RAO

WRIT APPEAL Nos: 1300 and 1301 OF 2024:

WRIT APPEAL NO: 1300 OF 2024:

Writ Appeal under clause 15 of the Letters Patent Writ preferred against the order dated 15/07/2024 in W P No 21672 of 2022 and pass on the file of the High Court.

Between:

1. G Guruva Reddy, S/o. R Venkat Reddy, Occ. Business, Aged about 65 years, R/o. B-142, Phase I, Vanasthalipuram, Ranga Reddy District-70
2. Ch. Prashanth Reddy, S/o. Ch. Mohan Reddy, Occ. Business Aged about 62 years, R/o. Plot No. 391, 3rd Floor, Journalists Colony, Phase III, Gopanpally, Serlingampally, Hyderabad-46

...WRIT APPELLANTS/RESPONDENTS 11 & 12 in WP/21671/2022

AND

1. P. Janga Reddy, S/o. Ramakrishna Reddy Aged about 46 years
2. Nookala Suryanarayana, S/o. Agnihotrudu Aged about 62 years
3. B Gopa Raju, S/o. B Narasaraju, Aged about 42 years
4. M. Ravindra Babu, S/o. Venkateshwara Rao, aged about 59 years
5. Bhupal Reddy N, S/o Matta Reddy, Aged about 52 years
6. Lanka Rambabu Varma, S/o L P Varma Aged about 60 years
7. G. Hanumantha Rao, S/o Satyanarayana aged about 55 years
8. J. Balakrishna, S/o Late J.V. Guruvaiah, aged about 54 years
9. V. Ch. Parvathisam, S/o Late V. Kanaka Raju, aged about 46 years
10. M. Uma Maheswaram, S/o MV Subba Rao aged about 62 years
11. P. Taraka Rama Rao, S/o Late P.S. Rama Chandra Murthy, aged about 59 years

- 2
12. S. Jagan Mohan Rao, S/o Late Samala Radha Krishna Murthy, aged about 64 years
 13. B. Maheshwar, S/o Shankaraiah, aged about 44 years
 14. S. Bala Narasimha Reddy, S/o Lakshmi Reddy, aged about 55 years
 15. K. Rajesh Patel, S/o K. Papaiah, Aged about 48 years
 16. R. Vertkateshwarlu, S/o R. Chinnaiah aged about 48 years
 17. P. Srinivas Rao, S/o Mallaiah, aged about 51 years
 18. K. Ravi Kumar, S/o Late Linga Murthy aged about 43 years
 19. Syed Ayyub Ahmhed, S/o Syed Yakooth aged about 48 years
 20. Parveen Babi, W/o Feroz Khan, aged about 38 years
 21. S. Mohan Raju, S/o S. Venkata Raju aged about 57 years
 22. Shaik Imam Shafee, S/o Abdul Shukoor aged about 54 years
 23. Jamuna Rani K, D/o k Kutumba Rao aged about 62 years
 24. T.V. Mallikarjuna Chary, S/o Krishnama Chary, aged about 45 years
 25. M. Sri Ram Murthy, S/o M. Danaiah aged about 42 years
 26. Reddy Hanumantha Rao, S/o R. Chalapathi Rao, aged about 44 years
 27. V.S. Pavan Kumar, S/o V. Chidambaram, aged about 48 years
 28. Md. Abdul Raheem Khan, S/o M A Haleem Khan, aged about 50 years
 29. M. Siva Rama Krishna, S/o Danaiah M aged about 44 years
 30. V.V. Kumar Swamy, S/o. Venkataiah aged about 35 years
 31. Muddana Harshavardhan, S/o Sudheer Kumar, aged about 28 years
 32. K. Subrahmanyam, S/o K.S.C.H. Bose aged about 41 years
 33. S. Rama, D/o S. Vinayaka Shastry, aged about 48 years
 34. P. Srinivas, S/o Satyanarayana, aged about 50 years
 35. L. Venkatesham, S/o Ramulu, Aged about 43 years
 36. P. Yoganandam, S/o. Malsodr, Aged about 45 years,
 37. M. Trimurtulu, S/o M. Nagooru, Aged about 39 years
 38. D. Challa Bhagyalakshmi, W/o Thummala Mohan Kumar, aged about 40 years
 39. A. Indra Sen, S/o Venkulu, aged about 43 years
 40. Mohd Aleemuddin, S/o Md. Sirajuddin aged about 39 years
 41. M.A. Mohiuddin, S/o Mohd. Najamuddin, aged about 42 years
 42. K. Bhargavi, W/o K. Siva Prasad, aged about 42 years
 43. B. Srinivas, S/o B. Veeraiah, aged about 49 years

- 3
44. M. Padma., D/o M. Paramesham, aged about 52 years
 45. P. Linga Reddy, S/o Late Narayana Reddy aged about 49 years
 46. P. Rambabu, S/o Satyanarayana, aged about 47 years
 47. Yemula Venkatesh, S/o Y. Mallaiah, aged about 42 years
 48. M. Laxminarayana, S/o M. Bapu, Aged about 45 years
 49. K. Srinivasa Rao, S/o Veera Raghavaiah aged about 48 years
 50. Syed Ghouse Pasha, S/o. Mohinuddin, aged about 52 years
 51. Ragi Sahadev, S/o Ragi Keshavulu, aged about 66 years
 52. Ravi Thungala, S/o Venkateshwara Rao, aged about 43 years
 53. P. Manoj Kumar, S/o. Narasimha Murthy, aged about 43 years
 54. P. Murali Krishna, S/o P.R. Subba Rao, aged about 47 years
 55. Kandeti Suresh, S/o Satyariarayana aged about 49 years
 56. Sajja Srinivasa Rao, S/o S. Uma Maheswara Rao, aged 51 years
 57. Md. Naseeruddin Khan, S/o Late M A Aziz Khan, aged 63 years
 58. M. Suri Babu, S/o Jogeswara Rao, aged about 49 years
 59. J. Rama Mohan Rao, S/o Late Jagannadha Rao, aged about 66 years
 60. R. Venkateswara Rao, S/o Subba Rao, aged about 53 years
 61. Punna Dhanunjaya, S/o Seshaiyah aged about 58 years
 62. P. Narasimha Rao, S/o Late Venkateswarlu, aged about 63 years
 63. P. Sreenivasulu Naidu, S/o P. Peddaiah Naidu aged about 43 years
 64. P. Chinna Narayana, S/o PVVSSS Gandhi aged about 46 years
 65. Kodam Ajay Kumar, S/o. K. Dhanunjaya aged about 40 years
 66. Hanmakonda Jangaiah, S/o Parmaiah aged about 59 years
 67. A. Sandeep Rao, S/o Satyanarayana Rao. aged about 35 years
 68. Mohd Sageeruddin, S/o Mohd Zainuddin aged about 46 years
 69. M.S.V. Trimurtulu, S/o Ramayya, aged about 48 years
 70. B. Vasudeva Raju, S/o B. Raghava Raju aged about 52 years
 71. K. Venugopal Rao, S/o K. Venkateswarlu aged about 57 years
 72. T. Ravi Sankar, S/o T. Jayaramulu, aged 49 years
 73. Mir Rashid Ali Hashmi, S/o Mir Subhan Ali Hash aged about 53 years
 74. E. Bhanumathi, D/o E. Narayana Reddy, aged about 47 years
 75. T. Jan Reddy, S/o Sitharam Reddy, aged about 46 years

76. K. Narsaiah, S/o K.Buchaiah, aged about 42 years
77. Sk Raheem, S/o Bademiya, aged about 47 years
78. Y.Ravichandra, S/o Y. Subba Rao aged about 55 years
79. M. Jaya Surya, S/o. M. Malleswara Rao, aged about 49 years
80. Yanamala Raju, S/o Krishnaiah aged about 43 years
81. S. Anil Kumar, S/o S. Shankarappa aged about 46 years
82. A Shiva Keshavulu, S/o Late A.Venkataiah, aged about 50 years
83. P. Chandra Shekar, S/o Kanakaiah, aged about 42 years
84. S. Vijay Kumar Reddy, S/o Malla Reddy, aged about 48 years
85. Anjaneyulu Pasidipala, S/o Mallaiah aged about 49 years
86. Pavan Ch, S/o Ashok Kumar, aged about 39 years
87. Srirangam Kameswara Rao, S/o Krishna Rao, aged about 42 years
88. M. Mahesh, S/o Rangaiah, aged about 46 years
89. P. Vijaya Kumar, S/o Venkataiah Aged about 48 years
90. N. Srisailam, S/o Veeraiah, aged about 47 years
91. D.Jangaiah, S/o Venkulaiah, aged about 45 years,
92. D.Rajendra Prasad, S/o Raja Ram Mohan Roy, aged about 57 years
93. D.Satish, S/o Ganga Raju, aged about 41 years
94. P.Eswar, S/o P.Krishnaiah, Aged about 48 years
95. J. Kishore Kumar, S/o Ram Mohan Rao, aged about 42 years
96. A.Phani Kumar, S/o Devi Prasad Rao aged about 40 years
97. S. Neeraja, D/o Srimannarayana, aged about 39 years
98. G. Sudheer Reddy, S/o G.Anji Reddy aged about 43 years
99. C.L.Narasimha Raju, S/o C.Narayana Raju, aged about 44 years
100. Nagendra Chari S, S/o S.Ramulu aged about 43 years
101. K. Anil Srinivas, S/o K. Satyanarayana, aged about 40 years
102. U.V Guneswara Rao, S/o Venkata Raju, Aged about 40 years
103. L. Sayanna, S/o Bhumanna, aged about 47 years
104. Ch. Srinivas, S/o Gattayya, aged about 42 years
105. P. Vani Pushpavathi, W/o P V Prasad aged about 54 years
106. N.Rama Suresh, S/o Satyanarayana aged about 41 years
107. Gutla Raju, S/o Rajamouli, aged about 43 years

108. M.Durga Prasad, S/o M.Yadagiri, aged about 46 years
109. A.V. Narayana Rao, S/o A.Chennaiah aged about 45 years
110. Mohd Farooq Ali, S/o. Md. Ahmed Ali, aged about 49 years
111. Chittell Sri Rama Sharma, S/o Subba Rao, aged about 59 years
112. P. Mohan, S/o. Narasimha, aged about 46 years
113. Bonala Sathish, S/o Chandraiah, aged about 40 years .
114. Y. Sunitha Chowdhary, S/o YVS Prasad, aged about 52 years
115. P.S.Dileep, S/o P.S. Ravindra, aged about 39 years
116. Arif Hussain, S/o Ahmed Reza aged about 45 years
117. Pasupula Manyam Konda, S/o P.kamulu, aged about 44 years
118. Raja Srihari, S/o R.U. Lakshmaiah aged about 51 years
119. P.Venkateswara Rao, S/o Prasada Rao, aged about 41 years
120. Avvari Bhaskar, S/o Ravindhar, aged about 41 years
121. K.S.Ranga Sai, S/o Late K.Bapaiah aged about 75 years
122. Leela Siva Prasad, S/o Venkata Subba Rao, aged about 41 years
123. M.Chaitanya Kumar, S/o Krishnaiah aged about 40 years
124. Meesa Srinivas, S/o Sathaiah, aged about 43 years
125. K. Murali Krishna, S/o Kasi Viswanatham aged about 41 years
126. M. Anand Kumar, S/o. M. Krishnaiah aged about 42 years
127. P. Nagendra Kumar, S/o Venkata Neelakantham, aged about 58 years
128. Kattula Venkatesham, S/o Yellaiah aged about 52 years
129. Pragnapuram Sagar, S/o P. Yadagiri aged about 39 years
130. K. Amar Chowdary, S/o K. Jaya Prasad aged about 33 years
131. M.Dileep Kumar, S/o. M. Ramesh, aged about 34 years
132. K.Venkata Ramana, S/o. Nagabhushanam aged about 48 years
133. N.Ramakrishna, S/o Anjaneyulu, aged about 33 years
134. G.Ranjith Kumar, S/o Rayanna, aged about 44 years
135. M.Jeevan Reddy, S/o Bhoom Reddy, aged about 44 years
136. B.Masooda, D/o B.Syed Saheb, aged about 39 years
137. P. Ramakrishna, S/o Krishna, aged about 35 years
138. N. Balasubramanyam, S/o Gopala Krishna Murthy, aged 50 years
139. G.Varun Kumar, S/oVijay, aged about 32 years

140. N. Srikanth, S/o Pochaiah, aged about 37 years
141. B. Sowri Kumar, S/o. B.R.Eshwarappa aged about 72 years
142. B. Manjeetha, W/o Kumar Krishnan, aged about 38 years
143. P. Venkata Ramana Kumar, S/o Venkatesham, aged about 43 years
144. S. Ravi Pratap Chawla, S/o Tulsidas, aged about 54 years
145. Marepally Krishna, S/o M.Narsimulu, aged about 42 years
146. Maruneni Dayanand Rao, S/o. M.V.Narsing Rao, aged about 54 years
- x
147. G. Sapthagiri Narayana Goud, aged about 40 years
148. Vemula Ramesh, S/o. Sathaiah, aged about 43 years
149. A. Sammi Reddy, S/o Papi Reddy, aged about 52 years
150. A.Venkat Narayana, S/o China Reddy Raju, aged about 49 years
151. K. Venkat Rao, S/o K. Laxman, aged about 67 years
152. H. Srujani Kumari, W/o G. Ravi Kumar, aged about 40 years
153. Gangula Suresh, S/o G Bhadraiah aged about 38 years
154. V. Naga Ratnakar, W/o G.V.K. Chowdary aged about 55 years
155. M. Sreerama Murthy, S/o M.Subramanyam aged about 63 years
156. G.Rajesh, S/o. Shivaramayya, aged about 45 years
157. T. Srivardhan, S/o Sudarshan, aged about 50 years
158. B.Venkat Reddy, S/o Sathi Reddy, aged about 51 years
159. P. Ram Prasad, S/o P.Chandra Mouli, aged about 50 years
160. K.Satya Kishore, S/o Subrahmanyeswara Rao, aged about 41 years
161. Gias Pasha, S/o F.M.Saheb, aged about 52 years
162. Alla Srinivasulu, S/o Anjaneyulu, aged about 55 years
163. Raghuramayya, S/o Narasirhaiah, aged about 65 years
164. K.Ramesh Babu, S/o K.Bhaskar Rao, aged about 61 years
165. L.Shiva Lakshmi, W/o S. Pradeep Reddy, aged about 37 years
166. Adepu Ramesh, S/o Lingaah, aged about 44 years
167. Adarajupally Giridhar, S/o Chidamber Rao, aged about 40 years
168. M Sudhakar Reddy, S/o Venkat Reddy aged about 37 years
169. Talla Krishnam Raju, S/o T.Venkata Swamy, aged about 43 years
170. Lanka Raja Ram Babu, S/o Satya Seshavatara Sharma, aged 35 years
171. Pennasani Lakshmaiah, S/o Narasaiah aged about 44 years

- 7
172. G.Lavan Kumar, S/o Soma Narsaiah aged about 40 years
 173. A. Sridhar, S/o Sivananda Bharathi aged about 46 years
 174. G.Raju, S/o G.Yellaiah, aged about 38 years
 175. B. Ramachandra Rao, S/o B.Subba Rao aged about 53 years
 176. M.V.S.Venugopala Rao, S/o M. Veera Bhadracharyulu, aged about 58
years
 177. Mothukuru Yadaiah, S/o M.Maraiah aged about 48 years
 178. M.Venkatesh, S/o M.Satyanarayana aged about 48 years
 179. Bale Srinivas, S/o Shivalingam, aged about 42 years
 180. K. Santosh Kumar, S/o K.Narayana aged about 42 years
 181. Kappala Srinivas, S/o Veeraiah, aged about 56 years
 182. V Madhu Prasad, S/o V Prasada Rao Aged about 45 years
 183. Praveen Kumar Nalla, S/o Jahardhan aged about 43 years
 184. MVSN Ganapathi Raju, S/o M Nageswara Rao, aged about 57 years
 185. V. Radha Krishna, S/o V. Buehi Ramulu aged about 50 years
 186. Nomula Siddaiah, S/o Mallaiah, aged about 40 years
 187. Chandu Ramesh, S/o Kutaiala, aged about 52 years
 188. Muniraja Yeduru, S/o Munaswamy, aged about 47 years
 189. V.Purna Chandra Rao, S/o Koteswara Rao, aged about 49 years
 190. S.Venkatesh, S/o Yadaiah, aged about 38 years
 191. S.F. Pavan Kumar, S/o S.P. Sambasiva Rao, aged about 48 years
 192. T. Raja Sheker, S/o Suryanarayana, aged about 49 years
 193. Syed Mustafa Mohsin, S/o Syed Iftkhar Aijaz, aged about 53 years
 194. N. Ashok, S/o N.Laxmaiah, aged about 50 years
 195. Gone Jaipal Reddy, S/o. G.Mahipal Reddy, aged about 50 years
 196. Md.Khaja Maqdoom Mohiuddin, S/o Md Khaja Musharuddin, aged
about 52 years
 197. P. Gayatri, D/o P.Venkateswara Rao, aged about 56 years
 198. M.Durga Prasad, S/o Late Venkata Subba Rao, aged about 64 years
 199. B.Dhanraj, S/o Chandraiah, aged about 53 years
 200. Peddi Sridhar, S/o P. Krishna Murthy aged about 53 years
 201. A. Balarjun, S/o Nampally, aged about 41 years
 202. B. Kamalakar, S/o Ramulu, aged about 42 years

- 8
203. V.Veerappa, S/o V.Yellaiah, aged about 44 years
 204. T. Nagaraju Gupta, S/o T. Nagabhushanam aged about 51 years
 205. K. Ram Prasad, S/o K. Venkateswara Rao aged about 42 years
 206. M. Laxmaiah, S/ o Shivanarayana, aged about 62 years
 207. V. Nataraja Sunder, S/o V.Sayanand, aged about 52 years
 208. P. Raja Ramesh, S/o. P. Sathaiah, aged about 46 years
 209. K. Johnson, S/o K.Daniel, aged about 45 years
 210. V. Srinivas, S/o V.Balramulu, aged about 44 years
 211. B.Venu Gopala Krishna, S/o B. Nageswara Rao, aged about 36 years
 212. V. Suzen, S/o Pattabhi Rama Rao, aged about 37 years
 213. Kottangi Satya Rama Krishna, S/o Kondayya, aged about 45 years
 214. P. Satyanarayana Reddy, S/o Haranadha Reddy, aged about 45 years
 215. Valboju Shiva Kumar, S/ o V.Narayana aged about 49 years
 216. Narasimha Swamy Muddam, S/o Sattaiah, aged about 40 years
 217. Dayyala Ashok, S/o Yadaiah, aged about 36 years
 218. A.Raja Babu, S/o Upender Rao, aged about 52 years
 219. M.P.V.Ramana, S/o M.Babu Rao, aged about 53 years
 220. C. Chandrashaker Reddy, S/o C.N.Reddy aged about 67 years
 221. R. Parmeswar, S/o aged bout 51 years
 222. P. Madhusudhanachary, S/o P. Chennaiah aged about 47 years
 223. V.V.M. Sateesh, S/o Shesha Charyulu V. aged about 48 years
 224. Asari Raju, S/o Saraiah, aged about 42 years
 225. K. Raju, S/o K. Yadagiri, aged about 47 years
 226. K.V.Raja Sekhar, S/o Rama Krishna Rao, aged about 65 years
 227. G Chakravarthy, S/o Vasudev, aged about 44 years
 228. T. Chandrasekhar Reddy, S/o. T. Eswar Reddy, aged about 38 years ,
 229. Jampa Sitaram, S/o Narsaiah, aged about 42 years
 230. T. Sreenivasulu, S/o T. Krishna Reddy, aged about 42 years
 231. D.V.Vamsi Krishna, S/o D.V.L.N. Swamy aged about 39 years
 232. B. Yagna Murthy, S/o Koti Nageswara Rao aged about 51 years
 233. P Ravi Kiran, S/o Venkateswarlu, aged about 47 years
 234. Yashoda.S, D/o S Gopal, aged about 49 years

- 9 -
235. K.Narender, S/o K. Singaraiah, aged about 43 years
236. L. Vijaya Krishna Reddy, S/o K. Narayana Reddy, aged about 54 years
237. J. Suresh, S/o Prakash Rao, aged about 40 years
238. D.Vigneshwar Rao, S/o D.V.Chary, aged about 46 years

All R/o C/o Journalists Cooperative Housing Society limited, Jubilee Hills,
Hyderabad

**...RESPONDENT Nos.1 to 238/
PETITIONERS IN WP/21672/2022**

239. The State of Telangana, Rep. by its Prl. Secretary, Department of
Agriculture and Cooperation, at Secretariat, Hyderabad, Telangana State
240. The Commissioner for Cooperation and Registrar of Cooperative
Societies, Telangana, Hyderabad, Telangana State
241. The District Cooperative Officer, Hyderabad District, Telangana State
242. The State Cooperative Election Authority, State of Telangana,
Hyderabad, Telangana State
243. The Deputy Registrar of Cooperative Societies, Golkonda Division,
Hyderabad, Telangana
244. Smt. D Vijaya Laxmi, Deputy Registrar/Audit Officer, Medchal-
Malkajgiri District/ Person-In-Charge Committee, Journalists Coop. Housing
Society Ltd. Jubilee Hills, Hyderabad, Telangana
245. M/s. Journalists Cooperative Housing Society Ltd, Plot No. 127/A,
Journalist A Colony, Jubilee Hills Hyderabad, Telangana, Rep. by its Person-
In-Charge

**...RESPONDENT Nos.239 to 245/
RESPONDENT Nos.1 to 7 in WP**

246. Ch. VM Krishna Rao, S/o. CVL Narasimha Rao, Aged about 65 years,
R/o. 2-105/74/151, Gopanpally, Gachibowli, Hyderabad 500032
247. G Prabhakar Rao, S/o. Late Sri G Bhushanam, Aged about 65 years,
R/o. Plot No. 211, Journalist Colony, Phase III, Gopanpally, Hyd-32
248. A Saida Reddy, S/o. Late Kasi Reddy, Aged about 64 years, R/o. Flat
No. 301, Yula Saina, Road No. 8, Journalist Colony, Phase III, Gopanpally,
Hyderabad 500032
249. T. Surender, S/o. T Saidaiah, Aged about 67 years, Rio. 1-10-108,
Road No. 8, Dwarakapuram, Dil sukhnagar, Hyderabad 60

**...RESPONDENT Nos.246 to 249/
RESPONDENT Nos.8,9,10 & 13 in WP**

IA NO: 1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay the operation of the Common Order dt. 15/07/2024 passed by the Learned Single

10

Judge of this Honourable Court in WP Nos. 21672 of 2022 pending disposal of the Writ Appeal.

Counsel for the Appellants: SRI M. PRATHEEK REDDY

Counsel for the Respondent No.1 to 238: SRI N. SREEDHAR REDDY

Counsel for the Respondent No.239 to 243: Ms. B. MOHANA REDDY, GP FOR AGRICULTURE & COOPERATION

Counsel for the Respondent No.244 to 249: - - - -

WRIT APPEAL NO: 1301 OF 2024:

Writ Appeal under clause 15 of the Letters Patent Preferred Against the Order dated. 15-07-2024, in WP.No. 35012 of 2022. on the file of the High Court.

Between:

1. G Guruva Reddy, S/o. R Venkat Reddy, Aged about 65 years, Occ. Business, R/o. B-142, Phase I, Vanasthalipuram, Ranga Reddy District-70
2. Ch. Prashanth Reddy, S/o. Ch. Mohan Reddy, Aged about 62 years, Rio. Plot No. 391, 3rd Floor, Journalists Colony, Phase 111, Gopanpally, Serlingampally, Hyderabad-46

...APPELLANTS

AND

1. B Gopa Raju, S/o. B Narasaraju, Aged about 44 years.
2. Bhupal Reddy N, S/o. Matta Reddy, Aged about 54 years.
3. B Maheshwar, S/o. Sankaraiah, Aged about 44 years.
4. Jamuna Rani K, S/o. K Kutumba Rao, Aged about 62 years.
5. B Vasudeva Raju, S/o. B Raghava Raju, Aged about 54 years.
6. Venugopal Rao, S/o. K Venkateswarlu, Aged about 59 years.
7. E Bhanumathi, S/o. E Narayana Reddy Aged about 47 years.
8. Pragnapuram Sagar, S/o. P. Yadagiri, Aged about 41 years.
9. B. Sowri Kumar, S/o. BR Eshwarappa, Aged about 74 years.
10. Nakul Suryanarayana, S/o. Agnihotrudu, Aged about 64 years.
11. M Rayindra Babu, S/o. Venkateshwara Rao, Aged about 61 years. All R/o. Journalists Cooperative Housing Society Limited, Jubilee Hills, Hyderabad, Telangana State
12. The State of Telangana, Rep. by its Prl. Secretary, Department of Agriculture and Cooperation, Secretariat, Hyderabad, Telangana State

13. The Commissioner for Cooperation and Registrar of Cooperative Societies, Telangana, Hyderabad, Telangana State
14. The District Cooperative Officer, Hyderabad District, Telangana State
15. The State Cooperative Election Authority, State of Telangana, Hyderabad, Telangana State
16. The Deputy Registrar of Cooperative Societies, Golkonda Division, Hyderabad, Telangana
17. Smt. D Vijaya Laxmi, Deputy Registrar/Audit Officer, Medchal-Malkajgiri District/ Person-In-Charge Committee, Journalists Coop. Housing Society Ltd. Jubilee Hills, Hyderabad, Telangana
18. M/s. Journalists Cooperative Housing Society Ltd., Plot No. 127/A, Journalist A-Colony, Jubilee Hills, Hyderabad, Telangana, Rep. by its Person-In-Charge
19. Ch. VM Krishna Rao, S/o. CVL Narasimha Rao, Aged about 65 years, R/o. 2-105174/151, Gopanpally, Gachibowli, Hyderabad - 500032
20. G Prabhakar Rao, S/o. Late Sri G Bhushanam, Aged about 65 years, R/o. Plot No. 211, Journalist Colony, Phase III, Gopanpally, Hyd-32
21. A Saida Reddy, S/o. Late Kasi Reddy, Aged about 64 years, R/o. Flat No. 301, Yula Saina, Road No. 8, Journalist Colony, Phase III, Gopanpally, Hyderabad - 500032
22. T. Surender, S/o. T Saidaiah, Aged about 67 years, R/o. 1-10-108, Road No. 8, Dwarakapuram, Dilsukhnagar, Hyderabad - 60

...RESPONDENTS

IA NO: 1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay the operation of the Common Order dt. 15.07.2024 passed by the Learned Single Judge of this Hon'ble Court in WP No. 35012 of 2022 pending disposal of the Writ Appeal.

Counsel for the Appellants: SRI M PRATHEEK REDDY

Counsel for the Respondent No.1 to 11: SRI N. SREEDHAR REDDY

Counsel for the Respondent No.12 to 16: Ms. B. MOHANA REDDY, GP FOR AGRICULTURE &

COOPERATION

Counsel for the Respondent No.17 to 22: - - - -

The Court delivered the following: COMMON JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL Nos.1300 and 1301 of 2024

COMMON JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. M.Pratheek Reddy, learned counsel for the appellants.

Mr. N.Sreedhar Reddy, learned counsel for the respondents No.1 to 238 in W.A.No.1300 of 2024 and for the respondents No.1 to 11 in W.A.No.1301 of 2024.

Ms. B.Mohana Reddy, learned Government Pleader for Agriculture and Cooperation Department for the respondents No.239 to 243 in W.A.No.1300 of 2024 and for the respondents No.12 to 16 in W.A.No.1301 of 2024.

2. With the consent of the learned counsel for the parties, the appeals are heard finally.

3. These intra court appeals are directed against the common order dated 15.07.2024 passed by the learned Single Judge in W.P.Nos.21672 and 35012 of 2022.

4. Facts giving rise to filing of these appeals, in a nutshell, are that the Managing Committee of Journalists' Co-operative Housing Society Limited (hereinafter referred to as, "the Society") prepared a voters list on 29.06.2020 and requested its members to verify the same and to file objections to the voters list on or before 31.07.2020. According to the respondents No.1 to 238 in W.A.No.1300 of 2024 and the respondents No.1 to 11 in W.A.No.1301 of 2024 (hereinafter referred to as, "the writ petitioners"), no objections were preferred to the aforesaid list. Thereupon, the President of the Society sent a communication dated 04.08.2020 to the Divisional Cooperative Officer, Golconda Division, requesting him to conduct elections on the basis of the voters list.

5. According to the writ petitioners, on 31.08.2020, the President of the Society forwarded a list of 340 new members, who were admitted in the month of February, 2020, to consider their case for voting, as the elections were postponed on account of COVID-19 pandemic. The Deputy Registrar of Cooperative Societies issued a notice

on 23.09.2020 by which the objections were invited from the members and the final voters list was displayed. One M.S.H.Hashmi filed a writ petition, namely W.P.No.99 of 2021. A learned Single Judge of this Court, by an order dated 24.03.2021 directed the District Cooperative Officer, Hyderabad, to conduct elections within a period of three months. However, despite the direction issued by the learned Single Judge of this Court, the elections were not held. The writ petitioners thereupon filed a writ petition, namely W.P.No.21672 of 2022, in which the action on the part of the Society in not conducting the elections as per the directions of the Court dated 24.03.2021 in W.P.No.99 of 2021 was assailed. The writ petitioners further sought a direction that the names of the writ petitioners as well as all eligible members who are entitled to vote be included in the voters list. The learned Single Judge, by an interim order dated 28.04.2022, granted the liberty to the writ petitioners to make a detailed representation for continuing their names in the list of members of the Society and on making such representation the authorities were directed to consider the same within a period of three weeks from

the date of making such representation and in any case before issuance of election notification for conducting elections to the Society. When the representation submitted by the writ petitioners was rejected, W.P.No.35012 of 2022 was filed.

6. The learned Single Judge, by the common order dated 15.07.2024, directed the State Cooperative Election Authority to verify the records of the Society and finalise the voters list with the assistance of the Deputy Registrar of Cooperative Societies, Golconda Division, Hyderabad, without being influenced by the report submitted by the Three Member Committee and to initiate the process of election within a period of four months. Hence, these appeals.

7. Learned counsel for the appellants submitted that the learned Single Judge ought to have appreciated that the writ petitioners nowhere had assailed the validity of the report submitted by the Three Member Committee and therefore, the learned Single Judge ought not to have issued a direction for preparation of the voters list without

being influenced by the report submitted by the Three Member Committee.

8. On the other hand, learned counsel for the writ petitioners submits that the names of the writ petitioners are already included in the voters list. It is also pointed out that the objections to the proposed voters list have been invited and the members whose names have not been included in the list may be granted the liberty to submit the objections.

9. We have considered the rival submissions made on both sides and have perused the record.

10. From the prayer made in the writ petitions, it is evident that the specific challenge to the report submitted by the Three Member Committee has not been made. However, it is not in dispute that despite the directions issued by this Court dated 24.03.2021 in W.P.No.99 of 2021, the elections to the Managing Committee of the Society have not been held. The final voters list has already been published by including the names of the writ

petitioners. Therefore, it is directed that the State Cooperative Election Authority shall proceed to conduct the elections of the Society within a period of two months from today.

11. To the aforesaid extent, the common order passed by the learned Single Judge dated 15.07.2024 is modified.

12. Accordingly, the appeals are disposed of.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

**SD/-T. KRISHNA KUMAR
DEPUTY REGISTRAR**

//TRUE COPY//

SECTION OFFICER

To,

1. The Prl. Secretary, Department of Agriculture and Cooperation, The State of Telangana, at Secretariat, Hyderabad, Telangana State
2. The Commissioner for Cooperation and Registrar of Cooperative Societies, Telangana, Hyderabad, Telangana State
3. The District Cooperative Officer, Hyderabad District, Telangana State
4. The State Cooperative Election Authority, State of Telangana, Hyderabad, Telangana State
5. The Deputy Registrar of Cooperative Societies, Golkonda Division, Hyderabad, Telangana
6. One CC to SRI M. PRATHEEK REDDY, Advocate [OPUC]
7. One CC to SRI N. SREEDHAR REDDY, Advocate [OPUC]
8. One CC to Ms. B. MOHANA REDDY, GP for AGRICULTURE & COOPERATION [OPUC]
9. Two CD Copies

BN
BS



HIGH COURT

DATED:19/11/2024



COMMON JUDGMENT

WA.Nos.1300 & 1301 of 2024

**DISPOSING OF BOTH THE WRIT APPEALS
WITHOUT COSTS**

[Handwritten signature]
[Handwritten date: 19/11/2024]